

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-520

IB-1808/ND/2019

IA/5916/2021, IA/5105/2021, IA/3446/2021

IN THE MATTER OF:

M/s. Tata Capital Financial Services Ltd.

....Applicant

Vs.

M/s. Baldeo Metals Pvt. Ltd.

....Respondent

SECTION

U/s 7 IBC Liq.

Order delivered on 12.09.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Prabhat Ranjan Singh for Applicant/Liquidator
For the Respondent : Mr. Kamal Agarwal for SB Ornaments
Mr. Nakul Mohta, Ms. Riya Dhingra, Ms. Alina Marlin
Mathew, Advs.
Mr. Dinesh Kumar Gupta, Adv. for R 7 in
IA/5105/2021

ORDER

Due to paucity of time, the matter is listed on **12.10.2023**.

**S/d-
(Court Officer)**